

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

IA Nos. 945/2024, 944/2024
in
C.P. (IB) No. 119/Chd/J&K/2019
(Admitted)

IN THE MATTER OF:

Punjab National Bank

...Petitioner

Vs.

Highland Automobiles Pvt. Ltd.

...Respondent

Under Section: 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.05.2024.

Sd/-
Court Officer

Preeti
18.04.2024